

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP No. 101/230/HDB/2017 |
| NAME OF THE COMPANY | Virtusa Software Services Pvt Ltd |
| NAME OF THE PETITIONER(S) | Virtusa Software Services Pvt Ltd & Another With Virtusa Consulting Services Pvt Ltd |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|-------------------------------------|------------------|
| P. Anil Mukherji | Advocate | anil@panadvocates.com 9885314234 | P. Anil Mukherji |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Shri P. Anil Mukherji, learned Counsel for the Petitioner. The Learned Counsel requests some more time to furnish the clarification sought by this Bench. None appeared for the Respondent.

Case is posted to 07.12.2017



MEMBER (Judicial)